

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/106(KB)2023
IA(I.B.C)/152(KB)2024,
IA(I.B.C)/2105(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	URBAN INFRAPROJECTS PRIVATE LIMITED VS EDCL INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Bikash Ranjan Bhattacharya, Sr. Adv.] For EDCL Infrastructure
Mr. Swatarup Banerjee, Adv.]
Mr. Sariful Haque, Adv.]
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Ms. Mamta Binani, Adv.] For the Applicant

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/152(KB)2024:**
 - a. Since the order in IA (IBC)/2105/KB/2023 is yet to be passed, list this matter for arguments **on Thursday i.e. on 08.02.2024 at 12.00 O' Clock.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**